

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.214- IA/802(AHM) 2024  
In  
C.P.(IB)/147(AHM)2021

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

INTEC Capital Ltd

.....Applicant

V/s

H V Synthetic Pvt Ltd

.....Respondent

**Order delivered on: 08/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant / RP : Mr. Mayur Kishanchandani, Advocate

For the Respondent / SM : Mr. Vinit Nagar, PCS for R-1 to 3

**ORDER**  
**(Hybrid Mode)**

**IA/802(AHM) 2024**

In pursuance of the notice issued by this Tribunal, a service report has been filed on e-mode. Today, respondent Nos. 1 to 3 (suspended management) has appeared through Learned PCS, who undertakes to file a proper memo of appearance as well as reply.

Let reply be filed in extended period of seven days with the further direction that respondent Nos. 1 and 2 (suspended directors) are to remain physically present on the next date of hearing.

Respondent No. 3, namely Mr. Ravirajsingh Gohil, PCA, also appeared through virtual mode and stated that he had filed a letter in the NCLT portal on 06.07.2024, and had provided the information / documents to the RP on 06.07.2024 only. However, Respondent No. 3 has also filed an unsigned letter, and the same is not taken into consideration.

Further, it is submitted by the respondent No. 3 that the management has approached with a representation and informed the plant, machinery and stock were sold at a scrap value somewhere in the years 2021-22.

Let a proper affidavit along with the relevant documents in support of the statement made be placed on record by the Respondent No. 3 before the next date of hearing, with an advance copy to the applicant / RP.

Let a proper reply by way of affidavit also be filed by all the respondents.

In case no reply / affidavit is filed by respondent No. 3, he is also directed to remain physically present on the next date of hearing.

Re-list on 15.07.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**